

Unlicensed Hawkers in Trains

3532. SHRI VIJAY N. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the presence of unlicensed hawkers and beggars in long distance trains like Karanataka Express, Tamilnadu Express and other important trains, is a nuisance to the travelling public; and

(b) if so, the steps proposed to be taken to stop the entry of such persons in long distance trains ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) To arrest this menace, the Zonal Railways conduct drives in this regard. 7443 and 6177 drives were conducted and 7181 unauthorised hawkers and 1404 beggars respectively were apprehended and prosecuted on Central, Southern, South Central and Northern Railways during the period 1.10.87 to 31.3.88.

**Delay/Cancellation of IA/
Vayudoot Flights**

3533. FROF. NARAIN CHAND PARASHAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of flights of the Indian Airlines/Vayudoot which were in ordinately delayed or cancelled due to (i) weather conditions (ii) technical reasons including shortage of aircrafts or their diversions during the year 1987-88 and the current financial year, till date; and

(b) the steps taken to avoid the recurrence of such heavy delays/cancellations so as to avoid inconvenience to the passengers ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) The requisite details of flights of Indian Airlines and Vayudoot which were delayed or cancelled are as follows :

Reasons	I.A. (During 1987-88 and till July 1988)	Vayudoot (During 1987-88 and till 20th August 1988)
— Total flights :	1,50,025	13,000
— Delay/cancellations due weather :	754	174
— Delay/cancellations due technical reasons including shortage of aircraft or diversions :	330	319

(b) Delays/concellations due to adverse weather are beyond the control of Indian Airlines/Vayudoot. Both I.A./Vayudoot are in the process of augmenting their aircraft fleet after which it would be possible to avoid or minimise delays/cancellations on account of technical reasons.

National Commission on Rural Labour

3534. SHRI PARASRAM BHARDWAJ : Will the Minister of LABOUR be pleased to state :

(a) whether the National Commission on Rural Labour has sought the views of voluntary organisations in States and experts, for the overall development of rural labour; and

(b) if so, the details thereof and the response of the voluntary organisations thereto ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) and (b). Yes, Sir. The Questionnaire circulated by the Commission seeks the views on the various aspects of rural labour, such as, conditions of work, organisation of rural labour, wages, employment generation, social security, migration of labour, land reforms, bonded labour and problems of women and children. In addition to the above cited general Questionnaire, views of the voluntary organisations have also been sought through another Questionnaire on the problems and suggestions regarding minimum wages paid